NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM $\,$

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA/IND- 3159/252/HDB/2017 |
| NAME OF THE COMPANY | Moturi Srinivas Prasad on behalf of Nandan Renewable Energies Ltd |
| NAME OF THE PETITIONER(S) | Moturi Srinivas Prasad on behalf of Nandan Renewable Energies Ltd |
| NAME OF THE RESPONDENT(S) | RoC |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| П | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|------------------------|---------------------|--|-----------|
| | Y. SURYANARAYANA | Counsel for | alungacorporate lawyer @ 98498665.76 | J. Jack |
| | Rasoshekar.D | implead Detituer | d.7 yshelfer 77 @ gneil com (96668639 |) An |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Enclosed Order Sheet

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri Rajshekar.D, Learned Counsel for the impleading Petitioner.

The Learned Counsel for the Impleading Petitioner requests two weeks' time to impleading petition. Post the case on 20.10.2017. Meanwhile, the Learned Counsel for the Petitioner is directed to comply with the objections raised by the Registry.

Post the case on 20.10.2017.

Member (T)

Member (J)